

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4131  
ANSWERED ON:18.12.2012  
PUBLICATION OF BOOKS  
Saroj Shri Tufani

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the number of books published by the Department of Publication during each of the last three years and the current year, language-wise;
- (b) the basis on which payment of royalty is made to the writers/authors;
- (c) whether payment of royalty is not made on time to the writers/authors by the Department of Publication; and
- (d) if so, the details thereof along with the reasons therefor and the steps taken in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

- (a) Details regarding Publications Division has been prepared and enclosed at Annexure-I for Books.
- (b) Royalty to the authors is made on the basis of the copies sold. As per the Agreement between the author and the Publication Division, royalty at the rate of 15 percent of the sale of copies sold is made to the author.
- (c) & (d) Royalty is made on time to the authors as per the Agreement. The payment is made as soon as the sale figures are received and compiled.